

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 226
80/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer Ward 20(3), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors (M/s. RCS Property Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

**Order delivered on 14.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Ms. Easha Kadian, St. counsel

For the ROC

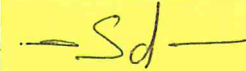
:Mr. M. Yadubhushan Rao, AROC

ORDER

Heard the submissions made by the ld. Counsel for the appellant. Ld. Counsel for the appellant has prayed for completion of service. AROC is present. Therefore, matter may be posted to 5th February, 2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**